

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 131 of 2013

Dated : 17th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. Vianney Enterprises

....Appellant(s)

Versus

Kerala State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan
Mr. Shwetabh Sinha
Mr. Ujfal Banerjee

Counsel for the Respondent(s) : Mr. M.T. George &
Ms. Kavitha for R-2
Mr. Ramesh Babu for R-1

ORDER

We have heard the Learned Sr. Counsel for the Appellant for some time.

Post the matter for hearing on **16.01.2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**